

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
PLEX SYSTEMS PRIVATE LIMITED

1.	Name of Corporate Person	Plex Systems Private Limited
2.	Date of Incorporation of Corporate Person	14/10/2014
3.	Authority under which Corporate Person is incorporated/registered	Roc-Pune Incorporated under the provision of Companies Act, 2013
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U74900PN2014FTC152813
5.	Address of the registered office and principal office (if any) of Corporate Person	6th Floor, Pentagon P-2, Magarpatta City, Hadapsar, Pune- 411 013, Maharashtra
6.	Liquidation commencement date of Corporate Person	08.07.2024
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Sonu Gupta 42/1201, 11 th Floor, NRI Complex, Seawood Estates, Nerul, Navi Mumbai, Maharashtra – 400 706 E-mail; rpsonugupta@gmail.com Telephone No: +91 93239 11177 IP Registration Number: IBBI/IPA-001/IP-P-02261/2021-2022/13534
8.	Last date for submission of claims	07.08.2024

Notice is hereby given that the Plex Systems Private Limited has commenced voluntary liquidation on 8th July 2024.

The stakeholders of Plex Systems Private Limited are hereby called upon to submit a proof of their claims, on or before 7th August 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sonu Gupta
Liquidator for
Plex Systems Private Limited (Under Voluntary Liquidation)
IP Registration Number:
IBBI/IPA-001/IP-P-02261/2021-2022/13534
AFA Issued by IIPCAI- Valid till 30.06.2025

Date: 12.07.2024
Place: Mumbai

